

involved in these proposals which will be known only after the proposals are implemented and the units go into commercial production.

Crash fire tenders at International Airports in India

9418. SHRI NAWAL KISHORE SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) how many crash fire tenders are in service at the international airports in India;

(b) from where have they been bought and what has been the foreign exchange content involved; and

(c) whether any global tenders were called for and are the specifications quoted adequate to fight fire in Boeings 707s and Jumbo jets?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) Twenty-four, six at each of the four international airports.

(b) Of these 24 crash fire tenders, 16 are wheel type and were purchased at different points of time during the period from 1957 to 1969 from the U.K., Czechoslovakia and Japan involving a total foreign exchange component of about Rs. 27.67 lakhs. The remaining 8 crash fire tenders are of track type and were procured from Canada under the Canadian Line of Credit involving a foreign exchange component of about Rs. 78.40 lakhs and were received in 1973 and 1974.

(c) Global tenders were invited by International Airports Authority of India for the procurement of 20 new wheel type crash fire tenders. The specifications adopted for these, the action for procurement of which is being progressed are considered adequate for fighting fires in Boeing 707s and Jumbo jets.

Restriction on Import of Items for manufacture of Luxury non-essential goods

9419. SHRI NAWAL KISHORE SHARMA: Will the Minister of COMMERCE be pleased to state whether there is any proposal under consideration of Government to impose restrictions on import of items for the manufacture of luxury non-essential goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): The Import Policy for 1975-76 is already restrictive for non-select industries. The units falling under this category will be granted actual users licence for raw material and components on the basis of actual consumption of imported inputs in the previous year or the value of previous import licences whichever is lower. The import of certain items has also been further restricted.

Sale of Trichy units of M/s. Hindustan Lever Ltd.

9420. SHRI S. M. BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether Hindustan Lever Limited have sold their vanaspati producing unit at Trichy to M/s. Perumal Agencies Limited;

(b) whether under the Foreign Exchange Regulations Act, the company are required to take permission of the Reserve Bank of India before disposing of any property and if so, whether such an application has been submitted;

(c) whether Hindustan Lever Limited re-evaluated their properties during 1972, including Trichy factory;

(d) whether Reserve Bank of India has taken into account the re-evaluated price of their Trichy unit while granting permission to Hindustan Lever Limited to dispose it of; and

(e) whether the Reserve Bank of India found the sale price of Rs. 70 lakhs as reasonable and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Application for sale of its Vanagpati producing unit at Trichy to M/s, Perumal Agencies Ltd. has been received by the Reserve Bank of India.

(b) Yes, Sir.

(c) Reserve Bank of India have informed that Hindustan Lever seems to have revalued its properties during 1972 including Trichy factory.

(d) The Reserve Bank of India have examined the request of the company for permission to sell the Trichy Unit taking into account the latest valuation report.

(e) Yes, Sir.

Establishment of a separate Hindi cell in I.T.D.C.

9421. **SHRI K. M. MADHUKAR:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the work in almost all the Departments/units of India Tourism Development Corporation is still transacted only in English;

(b) whether the correspondence in Hindi even is being replied to in English in India Tourism Development Corporation; and

(c) if so, what action Government have taken to establish a separate Hindi cell to encourage use of Hindi on priority basis in the working of India Tourism Development Corporation so far, as has been done by other Government Departments and Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION: (SHRI SUREN-DRA PAL SINGH): (a) and (b). Yes,

Sir, English is being used in the working of the various Departments and Units of the India Tourism Development Corporation. India Tourism Development Corporation is an all India organisation, run on commercial lines, and its facilities are geared to meet the demands of mainly foreign tourists. However, use of Hindi, besides English, has already been introduced for the following purposes:—

(i) Annual Reports;

(ii) Publicity literature;

(iii) Advertisements and tender notices issued in Hindi-speaking areas.

(c) India Tourism Development Corporation has decided to set up a Hindi Cell to encourage and facilitate the gradual use of Hindi in its working, and a Committee has already been set up to review and watch the implementation of the Government's official language policies and programmes in the Corporation.

Better prices for Indian Tea in International Markets

9422 **SHRI DHAMANKAR-
SHRI VASANT SATHE:**

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken concrete steps in cooperation with other tea producing countries to secure better prices for tea in the international markets;

(b) if so, the main features thereof; and

(c) the future programme of action formulated in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.